

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 187 of 2015

Dated: 11th December 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Tamilnadu Generation & Distribution Corpn. Ltd. & Ors. Appellant (s)

Versus

M/s. B&G Solar Pvt. Ltd. & Anr. Respondent (s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Ms. Swapna Seshadri and
Mr. Ishaan Mukherjee for R-1

ORDER

Counsel state that the pleadings are complete.

List the matter for hearing on **18.02.2016**. Written submissions, if any, may be filed after serving copy on the other side.

(I.J. Kapoor)
Technical Member
ss/mk

(Justice Ranjana P. Desai)
Chairperson